## PMGSY in Orissa

3474. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) how many roads in Orissa have been taken under the Pradhan Mantri Gram Sadak Yojana (PMGSY) and the funds allotted for these roads from 2004 to 2008-09;

(b) whether all funds have been utilized; and

(c) the roads sanctioned under PMGSY in Jajpur district and funds allotted for these roads?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) So far, 7488 road works at the estimated cost of Rs. 9846.45 crore have been sanctioned by the Ministry under Pradhan Mantri Gram Sadak Yojana (PMGSY) for implementation in Orissa. During the period from 2004-05 to 2008-09, Rs. 2924.03 crore has been released by the Ministry to the State and the expenditure of Rs. 3069.48 crore has been reported by the State Government under the programme.

(c) So far, 213 road works at the estimated cost of Rs. 311.24 crore have been sanctioned under PMGSY for implementation in Jajpur district of Orissa. Funds under PMGSY are released by the Ministry to the States and not district-wise.

## Assigning of rural development projects to Panchayats

3475. SHRIMATI VIPLOVE THAKUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that some State Governments have made tall claims for the successful implementation of the rural development programmes assigned to panchayats but in the real sense these State Governments have failed to implement this scheme in letter and spirit, which has resulted in a large-scale irregularities and rampant corruption;

(b) if so, the reasons therefor;

(c) whether any case has been reported regarding figuring of dead persons in the muster rolls of panchayat; and

(d) if so, the details thereof and the corrective steps initiated by the Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) The Ministry of Rural Development implements various rural development schemes through State Governments, District Rural Development Agencies (DRDA)/Zilla Parishads as per the Programme guidelines. The State Governments furnish periodic financial and physical progress reports/returns as per the prescribed formats of the programmes. It is